

SHRI V. K. DHAGE: In regard to weather information etc.

SHRI JAWAHARLAL NEHRU: Yes; not Portuguese planes especially, but it is a normal practice. Some kind of information is broadcasted which can be picked up by any kind of plane. Sometimes a weather report is asked for and is usually given. I believe, up till now, if asked for or if a message comes, the weather report is given.

SHRI B. C. GHOSE: But inasmuch as the Portuguese Government have been plying these aircraft through Karachi, have Government taken up the matter with the Pakistan Government in view of (a) the recent happenings in Goa, and (b) the resolution on colonialism that was passed at Bandung?

SHRI JAWAHARLAL NEHRU: The attention of the Pakistan Government has been drawn to these facts.

SHRI B. C. GHOSE: What has been the result so far?

SHRI JAWAHARLAL NEHRU: There has been no obvious or positive result so far.

SHRI B. C. GHOSE: Has the Prime Minister's attention been drawn to the report in the papers that so far as the Karachi Government is concerned, they are not aware of the Indian Government having intervened in the matter?

SHRI JAWAHARLAL NEHRU: If the hon. Member had read that very report in the paper he would have seen the report that the Commonwealth Secretary saw the High Commissioner here and drew his attention to it.

SHRI B. C. GHOSE: Does it mean that when the High Commissioner of Pakistan in Delhi is informed of a matter, it is not usually brought to the notice of the Pakistan Government?

SHRI JAWAHARLAL NEHRU: For the moment, I am relying entirely on

the newspaper report to which the hon. Member has referred. I think, speaking from memory, he said that no formal objection had been taken but that their attention has been drawn to this and that fact. It is a very fine distinction to say that their attention was drawn to facts. I do not know what kind of a fine distinction they draw between these two facts. As a matter of fact, their attention was drawn subsequent to that also.

SHRI B. C. GHOSE: Is not there an obligation on the part of all the participants of the Bandung Conference, whenever there is any question of colonialism involved, to take up the issue very strongly and insistently with the other co-Members?

SHRI JAWAHARLAL NEHRU: I should have thought so.

#### EXPORT OF COTTONSEED OIL CAKES

\*278. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether export of cotton seed oil cakes is allowed;

(b) if so, what is the export quota for the current year;

(c) to which countries export is allowed; and

(d) what is the value of such exports so far made during the current year?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) 30,000 tons have already been released for export of undecorticated cottonseed cakes. Export of decorticated cakes is freely allowed.

(c) To all destinations excepting South Africa and Portuguese Possessions in India.

(d) The total value of exports effected during January-June 1955 is I Rs. 18-4 lakhs.

SHRI M. GOVINDA REDDY: May I know whether the possibility of oil cakes being used as cattle feed and the likelihood of cattle fodder falling short of requirement was considered before Government decided to allow these exports?

SHRI D. P. KARMARKAR: This question is doubtless considered by the Food Ministry who advise us in this matter.

SHRI M. GOVINDA REDDY: Has it come to the notice of Government that the interests concerned have represented that this is going to affect the cattle feed situation?

SHRI D. P. KARMARKAR: I am not aware of such a condition, Sir.

DR. P. C. MITRA: May I know whether the quota is fixed on the production or on the surplus **over** approximate consumption in the country?

SHRI D. P. KARMARKAR: On the production minus requirement, which is surplus.

JOURNALISTS ACCOMPANYING THE  
PRIME MINISTER IN THE U.S.S.R.

\*279. SHRI S. MAHANTY: Will the PRIME MINISTER be pleased to state:

(a) the number of journalists from India who accompanied the Prime Minister to the Union of Soviet Socialist Republics to cover his visit; and

(b) whether they visited the Union of Soviet Socialist Republics at the invitation of that Government or they got individual assignments from their respective concerns?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). No journalist accompanied the Prime Minister to the U.S.S.R. but, on the occasion of the Prime Minister's visit to the Soviet Union, twelve Indian journalists were invited by the Soviet News Agency. They went ahead of the Prime Minister and, later accompanied him during his tour.

SHRI S. MAHANTY: May I know whether the Soviet News Agency invited these twelve Indian journalists in the normal course or were they specifically invited for covering the tour of the Prime Minister in the U.S.S.R.?

SHRI ANIL K. CHANDA: I am afraid I cannot say what was the precise language that was used in the invitation but the Ambassador informed us that the Tass Agency would be very happy if a few Indian journalists visited the U.S.S.R.

SHRI JAWAHARLAL NEHRU: May I add, Sir, that there is no doubt at all that they were invited because the Prime Minister was going there.

SHRI S. MAHANTY: May I know whether the invitation was extended through the External Affairs Ministry or through representative organisations like the A.I.N.E.C. and the Federation of Working Journalists?

SHRI ANIL K. CHANDA: The invitation was extended through the external Affairs Ministry.

SHRI S. MAHANTY: In that case, may I know the standards that were laid down by the E.A. Ministry for the selection of these journalists?

SHRI JAWAHARLAL NEHRU: Reference was made to the E.A. Ministry and later to the Information and Broadcasting Ministry. The representative of the Tass Agency suggested certain names which were considered by both these Ministries and I believe a list was drawn up. I do not know what sort of standards were laid down; these Ministries were, if I may say so, informally consulted—and rightly so—and it was not for the Ministries concerned to choose.

SHRI S. MAHANTY: Can I take it, therefore, that the Tass Agency drew up a list of its own selected journalists which was sent to the E.A. Ministry for consideration?